

- (ii) Content of the primers in the Tribal Cultural context;
- (iii) School vacation to be in synchronization with major tribal festivals;
- (iv) Construction of Girls toilets to check girl drop out, for physical safety, and to address sanitation issues;
- (v) Schools being positioned as nursery grounds for spotting and nurturing of natural talents of ST students for Academics, Sports, Traditional and Modern Skills etc.;
- (vi) Expansion of Scope of Education for Tribal children to include sports, physical education, work education, vocational education, Tribal Art, painting, crafts, kitchen gardening, health, hygiene and nutrition, etc. to make the school education useful, relevant and interesting for the children and tribal communities.
- (vii) Promotion of Kitchen Garden and Sports
- (viii) Traditional Food (minor millet) in School meals
- (ix) School management to engage teachers to overcome shortage
- (x) 100% screening of children for Sickle Cell Anamia/Trait
- (ix) 100% physical enrolment of children
- (xii) Habit of hygiene and sanitation, use of recyclable material amongst school children, reduction in generation of garbage
- (xiii) Engagement of trained lady health workers as Warden/Asstt. Wardens in girls' hostels

Ministry of Tribal Affairs is also implementing scheme of Pre-matric Scholarship for ST students.

Literacy rate among STs

3191. SHRI M. P. VEERENDRA KUMAR: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the present literacy rate among the Scheduled Tribes (STs) indicating the break-up of male and female literacy and its comparison with the overall literacy rate in the country, State-wise;
- (b) whether the present improvement of the literacy rate of tribals is inadequate to enable them to get the benefit of education and socio-economic development; and
- (c) if so, the details of the schemes being implemented by Government to improve the literacy level of STs along with the financial assistance, State-wise, and the achievements made under the said schemes, so far?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) Literacy rate of Scheduled Tribes (STs) indicating the break-up of male and female literacy and its comparison with the overall literacy rate in the country, State/UT-wise, are given in Statement-I (See below).

(b) Yes, Sir. There is a gap of about 14 percentage points in literacy rate of STs as compared to all India literacy rate.

(c) In order to bridge gap in literacy rate and improve education level of Scheduled Tribes, Ministry of Tribal Affairs has been implementing following schemes:

- (i) **Scheme of Girls and Boys Hostels for STs:** Under the Scheme, Central assistance is given to States/UTs/Universities for construction of new hostel buildings and/or extension of existing hostels. State Governments are eligible for 100% central share for construction of all Girls' hostel and also for construction of Boys' hostel in naxal affected areas. The funding pattern for other Boys' Hostel to State Governments is on 50:50 basis.
- (ii) **Scheme of Ashram Schools in Tribal Areas:** The objective of the scheme is to provide residential schools for STs to increase the literacy rate among the tribal students and to bring them at par with other population of the country. Under the scheme, State Governments are eligible for 100% Central share for construction of all Girls' Ashram Schools and also for construction of Boys' Ashram Schools in naxal affected areas. The funding pattern for the other Boys' Ashram Schools is on 50:50 basis.
- (iii) **Scheme for Strengthening Education among ST Girls in Low Literacy Districts:** The scheme aims to bridge the gap in literacy levels between the general female population and tribal women, through facilitating 100% enrolment of tribal girls in the identified Districts or Blocks, more particularly in naxal affected areas and in areas inhabited by Primitive Tribal Groups (PTGs), and reducing drop-outs at the elementary level by creating the required ambience for education. Improvement of the literacy rate of tribal girls is essential to enable them to participate effectively in and benefit from, socio-economic development.
- (iv) In addition to above, to maximize retention of ST students within various stages of school education and promoting higher learning, monetary incentives are provided by Ministry of Tribal Affairs in the form of scholarships such as Pre Matric Scholarship, Post Matric Scholarship, National Overseas Scholarship, Scholarship for Top Class Education and Rajiv Gandhi National Fellowship for ST students.

State/UT-wise details of financial assistance and achievements made are given in Statement II to XIV respectively (*See below*).

2. Also, Ministry of Human Resource Development has informed that they are implementing Sarva Shiksha Abhiyan (SSA) as main programme for universalising elementary education for all children from 6-14 years of age. Its overall goals include universal access and retention, bridging of gender and social category gaps in education and enhancement of learning levels of children. At the national level the enrolment share of children from Scheduled Tribes (ST) community is 10.63% which is more than their share of population 8.60% as per Census 2011. Under SSA, districts with 25% and above population of STs are considered as Special Focus Districts (SFDs). ₹ 998433.32 lakhs have been sanctioned in 2016-17 in 109 Scheduled Tribes special focused districts which is 13% of the total outlay of Sarva Shiksha Abhiyan. State/UT-wise details of fund allocation under SSA to these SFDs are given in Statement-XV.

Statement-I

Details of Literacy Rate of All and Scheduled Tribe (ST) Population

Sl. No.	India/State/UT	Literacy Rate					
		Persons		Male		Female	
		All	ST	All	ST	All	ST
1	2	3	4	5	6	7	8
	India	73.0	59.0	80.9	68.5	64.6	49.4
1.	Jammu and Kashmir	67.2	50.6	76.8	60.6	56.4	39.7
2.	Himachal Pradesh	82.8	73.6	89.5	83.2	75.9	64.2
3.	Uttarakhand	78.8	73.9	87.4	83.6	70.0	63.9
4.	Rajasthan	66.1	52.8	79.2	67.6	52.1	37.3
5.	Uttar Pradesh	67.7	55.7	77.3	67.1	57.2	43.7
6.	Bihar	61.8	51.1	71.2	61.3	51.5	40.4
7.	Sikkim	81.4	79.7	86.6	85.0	75.6	74.3
8.	Arunachal Pradesh	65.4	64.6	72.6	71.5	57.7	58.0
9.	Nagaland	79.6	80.0	82.8	83.1	76.1	76.9
10.	Manipur	76.9	72.6	83.6	77.3	70.3	67.8
11.	Mizoram	91.3	91.5	93.3	93.6	89.3	89.5
12.	Tripura	87.2	79.1	91.5	86.4	82.7	71.6

1	2	3	4	5	6	7	8
13.	Meghalaya	74.4	74.5	76.0	75.5	72.9	73.5
14.	Assam	72.2	72.1	77.8	79.0	66.3	65.1
15.	West Bengal	76.3	57.9	81.7	68.2	70.5	47.7
16.	Jharkhand	66.4	57.1	76.8	68.2	55.4	46.2
17.	Odisha	72.9	52.2	81.6	63.7	64.0	41.2
18.	Chhattisgarh	70.3	59.1	80.3	69.7	60.2	48.8
19.	Madhya Pradesh	69.3	50.6	78.7	59.6	59.2	41.5
20.	Gujarat	78.0	62.5	85.8	71.7	69.7	53.2
21.	Daman and Diu	87.1	78.8	91.5	86.2	79.5	71.2
22.	Dadra and Nagar Haveli	76.2	61.9	85.2	73.6	64.3	50.3
23.	Maharashtra	82.3	65.7	88.4	74.3	75.9	57.0
24.	Telangana	66.5	49.5	75.0	59.5	57.9	39.4
25.	Andhra Pradesh	67.4	48.8	74.8	56.9	60.0	40.9
26.	Karnataka	75.4	62.1	82.5	71.1	68.1	53.0
27.	Goa	88.7	79.1	92.6	87.2	84.7	71.5
28.	Lakshadweep	91.8	91.7	95.6	95.7	87.9	87.8
29.	Kerala	94.0	75.8	96.1	80.8	92.1	71.1
30.	Tamil Nadu	80.1	54.3	86.8	61.8	73.4	46.8
31.	Andaman and Nicobar Islands	86.6	75.6	90.3	80.9	82.4	69.9

Note: No Notified Scheduled Tribes in Punjab, Chandigarh, Haryana, NCT of Delhi and Puducherry.
Source: Census 2011.

Statement-II

Details of funds released to State Governments/UT Administrations/Universities under the Scheme of Hostels for ST Girls and Boys during the last three years

(₹ in lakh)

Sl. No.	State/UT/University	2013-14	2014-15	2015-16
1.	Arunachal Pradesh	846.73	0	400
2.	Chhattisgarh	0	0	1221.74

Sl. No.	State/UT/University	2013-14	2014-15	2015-16
3.	Gujarat	939.33	0	0
4.	Himachal Pradesh	0	380.47	0
5.	Kerala	553.45	1349.63	0
6.	Madhya Pradesh	0	1305	0
7.	Mizoram	2289.43	0	0
8.	Maharashtra	0	1031	0
9.	Nagaland	810.95	0	1798.45
10.	Rajasthan	2646.87	0	3393.97
11.	Sikkim	0	460.29	0
12.	Tamil Nadu	112.73	0	0
13.	Tripura	1906.01	1797.62	0
14.	Banaras Hindu University (BHU), Varanasi	0	304.99	0
15.	Mizoram University	0	195.01	52.72
16.	National Law School of India University, Bangalore	0	0	61.94
TOTAL		10105.5	6824.01	6928.82

Statement-III

Details of funds released to State Governments/UT Administrations under the Scheme of "Establishment of Ashram Schools in Tribal Sub-Plan" during the last three years

(₹ in lakhs)

Sl. No.	State/UT	2013-14	2014-15	2015-16
1.	Andhra Pradesh	371.87	0	0
2.	Assam	749.6	0	0
3.	Goa	0	0	300
4.	Gujarat	0	1144.48	0
5.	Madhya Pradesh	0	1425	0
6.	Maharashtra	2474.63	1000	0
7.	Odisha	2091.1	0	0
8.	Sikkim	575.28	0	0

Sl. No.	State/UT	2013-14	2014-15	2015-16
9.	Tripura	954.52	954.52	0
	TOTAL	7217	4524	300

Statement-IV

Details of scheme of hostels for ST girls and boys hostels sanctioned during 2013-14 to 2015-16 (State-wise) (In Nos.)

Sl. No.	Name of State/UT/ University	2013-14 Hostel (Seats)	2014-15 Hostel (Seats)	2015-16 Hostel (Seats)
1.	Arunachal Pradesh	--	--	4 (340)
2.	Chhattisgarh	--	--	13 (1,300)
3.	Kerala	4 (280)	6 (600)	--
4.	Mizoram	8 (440)	--	--
5.	Nagaland	5 (500)	--	17 (for upgradation-9,500)
6.	Rajasthan	17 (850)	--	47 (17 new and 30 upgradation-1,600)
7.	Tripura	10 (750)	--	--
	TOTAL	44 (2,820)	6 (600)	81 (12,740)

Statement-V

*Details of scheme of establishment of Ashram schools in tribal sub plan areas
State-wise number of Ashram schools sanctioned during 2013-14*

(In Nos.)

Sl. No.	Name of State/UT	2013-14 School (Seats)
1.	Assam	1 (640)
2.	Maharashtra	8 (3,700)
3.	Odisha	15 (4,500)
4.	Sikkim	1 (420)
5.	Tripura	5 (1,000)
	TOTAL	30 (10,260)

Statement-VI

Details of Recurring Grants released during last three years and current year for Eklavya Model Residential Schools (EMRSs) along with number of beneficiaries under article 275(1) of the Constitution

(₹ in lakh)

Sl. No.	States	2013-14		2014-15		2015-16		2016-17 (as on 23.11.2016)	
		Releases	No. of Bene.	Releases	No. of Bene.	Releases	No. of Bene.	Releases	No. of Bene.
1.	Andhra Pradesh	0.00	1500	1260.00	1500	680.00	1620	680.40	1966
2.	Arunachal Pradesh	47.40	114	50.40	120	120.80	120	50.40	158
3.	Chhattisgarh	1494.11	3234	4126.24	3500	1725.57	3735	1756.02	4180
4.	Gujarat	2083.20	4960	2503.62	5961	3168.90	7545	3802.26	9053
5.	Himachal Pradesh	78.12	0	95.00	220	88.20	210	88.20	210
6.	Jammu and Kashmir	0.00	0	0.00	0	200.00	0	0.00	0
7.	Jharkhand	498.54	1187	504.00	1200	504.00	1200	806.40	1920
8.	Karnataka	400.00	1620	680.40	1620	1000.00	2380	999.60	2380
9.	Kerala	80.00	805	388.50	925	350.00	833	221.76	528
10.	Madhya Pradesh	2562.84	6102	3290.80	7833	3008.88	6872	3370.92	8026

11.	Maharashtra	805.60	1600	916.96	3600	1083.60	1810	1512.00	3600
12.	Manipur	0.00	0	0.00	0	75.00	300	239.40	450
13.	Mizoram	84.00	200	100.00	200	345.45	320	168.00	400
14.	Nagaland	150.00	550	200.34	477	200.34	439	183.96	438
15.	Odisha	2300.76	4980	2683.29	5200	2142.00	4555	2242.80	5340
16.	Rajasthan	1230.60	2930	1381.80	3290	1381.80	2274	1633.80	3890
17.	Sikkim	284.00	700	320.30	502	300.00	349	300.30	715
18.	Tamil Nadu	705.60	420	264.00	840	352.80	840	378.00	900
19.	Telangana	0.00	0	2520.00	0	1272.00	4533	1344.00	4533
20.	Tripura	682.92	1500	655.20	1560	0.00	1595	730.80	1740
21.	Uttar Pradesh	0.00	460	195.44	465	208.70	450	189.00	450
22.	Uttarakhand	75.60	240	126.00	300	151.20	404	0.00	300
23.	West Bengal	870.24	2072	1049.16	2490	1049.16	2307	1049.16	2498
TOTAL		14433.53	35174	23311.45	41803	19408.40	44691	21747.18	53675

Bene: Beneficiaries

Written Answers to

[14 December, 2016]

Unstarred Questions 437

Statement-VII

Details of Non-Recurring Grants released during last three years and current year for Eklavya Model Residential Schools, under article 275(1) of the Constitution

(₹ in lakh)

Sl. No.	States	2013-14	2014-15	2015-16	2016-17 (as on 23.11.2016)
1.	Andhra Pradesh	0.00	3500.00	4000.00	0
2.	Arunachal Pradesh	146.00	20.00	1600.00	200
3.	Assam	0.00	0.00	1200.00	0
4.	Bihar	0.00	500.00	800.00	0
5.	Chhattisgarh	2100.00	0.00	0.00	6303.51
6.	Goa	0.00	0.00	400.00	0
7.	Gujarat	1100.00	440.00	1200.00	750
8.	Jammu and Kashmir	300.00	0.00	0.00	1955.19
9.	Jharkhand	725.00	3600.00	1675.00	3686.21
10.	Karnataka	1000.00	2750.00	1600.00	0
11.	Kerala	120.00	0.00	0.00	0
12.	Madhya Pradesh	2183.20	2120.00	5000.00	2400
13.	Maharashtra	4400.00	3200.00	3300.00	3100
14.	Manipur	0.00	0.00	125.00	1380
15.	Mizoram	0.00	600.00	2300.00	0
16.	Nagaland	0.00	0.00	1600.00	400
17.	Odisha	0.00	0.00	4337.00	2700
18.	Rajasthan	1199.80	70.00	300.00	600
19.	Sikkim	0.00	50.00	900.00	0
20.	Tamil Nadu	0.00	0.00	0.00	420
21.	Telangana	0.00	500.00	2300.00	0
22.	Tripura	0.00	0.00	0.00	435
23.	Uttar Pradesh	0.00	546.71	455.99	500
24.	Uttarakhand	168.66	116.40	47.67	0
TOTAL		13442.66	18013.11	33140.66	24829.91

Statement-VIII

Details of State-wise funds released during the last three years for construction of Hostel and number of seats created under article 275(1) of the Constitution

(₹ in lakh)

Sl. No.	State	2013-14		2014-15		2015-16	
		Releases	No. of Seats	Releases	No. of Seats	Releases	No. of Seats
1.	Arunachal Pradesh	0.00	0	800.00	480	250.00	1000
2.	Bihar	0.00	0	0.00	1500	0	0
3.	Chhattisgarh	133.77	200	2645.67	6500	5144.00	26500
4.	Jammu and Kashmir	101.00	150	0.00	0	1700.00	0
5.	Jharkhand	322.00	600	2000.00	500	6142.00	1600
6.	Kerala	0.00	0	250.00	0	500.00	300
7.	Madhya Pradesh	0.00	0	4000.00	0	0.00	0
8.	Maharashtra	0.00	0	1600.00	0	246.00	0
9.	Meghalaya	0.00	0	190.00	0	350.00	400
10.	Mizoram	0.00	0	574.70	0	0	0
11.	Nagaland	0.00	0	300.00	0	250.00	1000
12.	Rajasthan	450.00	400	3132.00	950	600.00	300
13.	Sikkim	0.00	0	261.25	0	0.00	0
14.	Telangana	0.00	0	126.00	0	0	0
15.	Uttar Pradesh	0.00	0	222.94	240	0	0
16.	Uttarakhand	0.00	0	75.00	210	200.00	210
17.	West Bengal	0.00	0	1607.50	300	1000.00	750
TOTAL		1006.77	1350	17785.06	9180	16382.00	32060

Note: Funds released for hostels include committed liability of previous years, extension/up-gradation of existing hostels and for new hostels.

Statement-IX

State-wise details of funds released to Voluntary Organisations (VOs)/NGOs under Scheme of 'Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts' during 2013-14 to 2016-17

(Amount in ₹)					
Sl. No.	State	2013-14	2014-15	2015-16	2016-17 (as on 29.11.2016)
1.	Andhra Pradesh	-	5207920	193107731	-
2.	Arunachal Pradesh	1295053	4271709	-	-
3.	Chhattisgarh	4407038	3925448	-	-
4.	Gujarat	145999463	194219225	171232411	285792943
5.	Jharkhand	-	4442520	2107200	-
6.	Madhya Pradesh	68593579	57103228	14357845	8403577
7.	Maharashtra	9473800	3600400	-	-
8.	Odisha	162255734	26507661	104081259	33033279
9.	Rajasthan	10976580	9665119	-	6797130
10.	Telangana	-	41056770	48075810	-
GRAND TOTAL		403001247	350000000	532962256	334026929

Statement-X

Details of fund released to State Governments/UT Administrations, utilization, and beneficiaries thereof under the Scheme of Post Matric Scholarship for ST students during 2013-14 to 2016-17

(₹ in lakh)

Sl. No.	State/UT	2013-14			2014-15			2015-16			2016-17 (As on 23.11.2016)		
		Releases	Utilized	Bene.	Releases	Utilized	Bene.	Releases	Utilized	Bene.	Releases	Utilized	Bene.*
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	4895.16	4870.00	229360	5070.01	5070.01	82091	1986.82	1986.82	49239	0.00	0.00	0
2.	Arunachal Pradesh	1366.85	1366.85	630	2.29	2.29	630	1137.61	1137.61	0	1136.32	0.00	0
3.	Assam	4756.81	4755.49	102800	1114.00	1114.00	102800	6748.28	6748.28	116693	0.00	0.00	0
4.	Bihar	23.00	20.60	6463	23.00	23.00	6463	0.00	0.00	0	0.00	0.00	0
5.	Chhattisgarh	1341.48	1341.48	106231	4066.75	4066.75	139447	4764.83	1007.59	148660	1300.00	0.00	0
6.	Goa	2.00	2.00	1332	2.00	2.00	1332	356.00	356.00	4270	574.00	0.00	0
7.	Gujarat	7138.58	7138.05	218570	3929.23	3929.23	218570	5520.40	5520.40	163989	14578.27	0.00	0
8.	Himachal Pradesh	282.83	282.83	5189	237.00	237.00	5189	1350.00	1350.00	8079	250.00	0.00	0
9.	Jammu and Kashmir	177.00	177.00	18700	2494.17	2494.17	21000	2494.17	2494.17	21000	1428.84	0.00	0
10.	Jharkhand	2043.23	2043.23	72878	4927.23	4927.23	81768	0.00	0.00	0	6600.00	0.00	0
11.	Karnataka	3340.76	3340.76	132376	3691.00	3691.00	134988	5839.00	5839.00	140891	4400.00	0.00	0
12.	Kerala	625.53	625.53	12705	647.00	647.00	13225	0.00	0.00	0	3122.00	0.00	0
13.	Madhya Pradesh	5276.71	5276.71	192437	2385.00	2385.00	188145	3065.00	3065.00	197176	8118.00	0.00	0

Written Answers to

[14 December, 2016]

Unstarred Questions 441

1	2	3	4	5	6	7	8	9	10	11	12	13	14
14.	Maharashtra	11996.04	11996.04	178146	7451.83	7451.83	175000	5209.83	5209.83	175000	14499.28	0.00	0
15.	Manipur	6111.01	6111.01	53965	3615.48	3615.48	57828	3588.00	3588.00	66928	1574.15	0.00	0
16.	Meghalaya	3438.00	3438.00	79011	438.00	438.00	79011	3274.61	3274.61	74608	2000.00	0.00	0
17.	Mizoram	5393.89	5127.51	56873	4501.15	4423.18	62410	4927.91	4927.91	57330	0.00	0.00	0
18.	Nagaland	2626.19	2626.19	39867	2329.59	2329.59	40133	2646.34	2646.34	45140	0.00	0.00	0
19.	Odisha	3459.87	3459.87	89115	4512.00	4512.00	130960	4050.00	4050.00	165100	8216.64	0.00	0
20.	Rajasthan	2216.02	2216.02	288020	6440.00	6440.00	246249	10890.43	10890.43	275669	6500.00	0.00	0
21.	Sikkim	845.49	845.49	2643	414.00	414.00	2705	400.00	400.00	3053	594.16	0.00	0
22.	Tamil Nadu	1436.02	1436.02	11092	44.00	44.00	11092	2266.86	2266.86	20060	1594.00	0.00	0
23.	Telangana	0.00	0.00	0	12329.88	12329.88	171329	9650.00	9650.00	171329	4265.00	0.00	0
24.	Tripura	1390.99	1178.81	24270	974.82	974.82	22261	1700.00	1361.04	28374	0.00	0.00	0
25.	Uttar Pradesh	56.00	56.00	7500	56.00	56.00	7500	0.00	0.00	0	930.00	0.00	0
26.	Uttarakhand	1086.50	1086.50	24812	164.00	164.00	25269	900.00	900.00	27796	3814.57	0.00	0
27.	West Bengal	2277.63	2277.63	79230	237.00	237.00	79230	2948.46	2948.46	73357	0.00	0.00	0
28.	Andaman and Nicobar Islands	0.75	0.00	28	0.75	0.00	148	0.00	0.00	0	0.00	0.00	0
29.	Daman and Diu	10.90	0.00	320	1.00	0.00	320	0.00	0.00	0	0.00	0.00	0
TOTAL		73615.24	73095.62	2034563	72098.18	72018.46	2107093	85714.55	81618.35	2033741	85495.23	0.00	0

*During 2016-17, only arrears have been released and details of beneficiaries are not available.

Bene.: Beneficiaries

442 Written Answers to

[RAJYA SABHA]

Unstarred Questions

Statement-XI

Details of fund released to State Governments/UT Administrations, utilization, and beneficiaries thereof under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX and X during 2013-14 to 2016-17

(₹ in lakh)

Sl. No.	State/UT	2013-14			2014-15			2015-16			2016-17 (As on 23.11.2016)		
		Releases	Utilised	Bene.	Releases	Utilised	Bene.	Releases	Utilised	Bene.	Releases	Utilised	Bene.*
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	0.00	0.00	0	1386.00	1386.00	75812	1983.00	1983.00	79602	0.00	0.00	0.00
2.	Arunachal Pradesh	218.44	0.00	29143	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
3.	Assam	211.88	211.88	12255	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
4.	Bihar	0.00	0.00	0	688.60	0.00	40700	375.00	0.00	0	0.00	0.00	0.00
5.	Chhattisgarh	0.00	0.00	0	3718.00	3125.00	228626	3607.00	3607.00	225705	399.15	0.00	0.00
6.	Goa	14.00	0.00	1728	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
7.	Gujarat	2835.28	2835.28	265168	3750.00	3750.00	200000	3745.76	3745.76	138465	0.00	0.00	0.00
8.	Himachal Pradesh	45.73	37.59	2124	73.00	51.12	3996	96.12	0.00	5798	0.00	0.00	0.00
9.	Jammu and Kashmir	0.00	0.00	0	0.00	0.00	0	700.00	0.00	37813	0.00	0.00	0.00
10.	Jharkhand	0.00	0.00	0	1613.00	1376.05	93533	0.00	0.00	0	0.00	0.00	0.00
11.	Karnataka	3320.05	3320.05	84680	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00

1	2	3	4	5	6	7	8	9	10	11	12	13	14
12.	Kerala	0.00	0.00	0	0.00	0.00	0	300.00	0.00	30010	488.25	0.00	0.00
13.	Madhya Pradesh	0.00	0.00	0	0.00	0.00	0	4300.00	0.00	364167	0.00	0.00	0.00
14.	Manipur	729.70	729.70	27112	496.05	496.05	40126	0.00	0.00	0	612.34	0.00	0.00
15.	Meghalaya	296.76	160.10	10707	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
16.	Mizoram	123.19	0.00	3283	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
17.	Nagaland	0.00	0.00	0	0.00	0.00	0	851.47	0.00	42048	0.00	0.00	0.00
18.	Odisha	5601.08	5601.08	221709	4511.00	4511.00	203301	4900.00	4900.00	221243	3376.36	0.00	0.00
19.	Rajasthan	4792.55	0.00	1267802	2383.34	0.00	187508	0.00	0.00	0	0.00	0.00	0.00
20.	Sikkim	0.00	0.00	0	7.80	7.80	408	0.00	0.00	0	0.00	0.00	0.00
21.	Tamil Nadu	0.00	0.00	0	0.00	0.00	0	600.00	600.00	15750	0.00	0.00	0.00
22.	Telangana	0.00	0.00	0	745.52	745.52	105672	0.00	0.00	0	0.00	0.00	0.00
23.	Tripura	674.33	674.33	65690	678.75	678.75	44598	1303.60	435.21	53516	0.00	0.00	0.00
24.	Uttar Pradesh	0.00	0.00	12255	0.00	0.00	9869	0.00	0.00	10856	0.00	0.00	0.00
25.	Uttarakhand	460.20	460.20	119856	19.82	0.00	0	107.00	107.00	0	0.00	0.00	0.00
26.	West Bengal	2620.00	2107.92	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
GRAND TOTAL		21943.19	16138.14	2123512	20070.88	16127.29	1234149	22868.95	15377.97	1224973	4876.10	0.00	0.00

*During 2016-17, only arrears have been released and details of beneficiaries are not available

444 Written Answers to

[RAJYA SABHA]

Unstarred Questions

Statement-XII

Details of funds released to University Grants Commission under the scheme of National Fellowship Scheme for ST students (NFS) during 2013-14 to 2016-17

(₹ in lakhs)

2013-14			2014-15			2015-16			2016-17 (As on 23.11.2016)		
Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries
0.00	0.00	3335	0.00	0.00	3335	3138.76	3000.00	1408	2500.00	0.00	842

Statement-XIII

Details of funds released under National Fellowship and Scholarship for Higher Education for ST students during 2013-14 to 2016-17

(₹ in lakhs)

2013-14		2014-15		2015-16		2016-17 (as on 23.11.2016)	
Fund released	Beneficiaries	Fund released	Beneficiaries	Fund released	Beneficiaries	Fund released	Beneficiaries
950.00	521	1849.85	1850	1552.32	292	365.63	278

Statement-XIV

Details of funds released, utilized, and beneficiaries thereof under the scheme of National Overseas Scholarship (NOS) during 2013-14 to 2015-16

(₹ in lakhs)

2013-14			2014-15			2015-16		
Fund released	Utilized	Beneficiaries	Fund released	Utilized	Beneficiaries	Fund released	Utilized	Beneficiaries
68.00	68.00	9.00	99.13	99.13	21.00	39.04	39.04	0.00

Statement-XV

*Details of fund allocation under Sarva Shiksha Abhiyan to Special
Focus Districts (SFDs)*

(₹ in lakhs)

Sl. No.	State/UT	Number of Districts	Outlay Approved: 2016-17 (Including Spill over)
1.	Arunachal Pradesh	9	24014.75
2.	Assam	2	9453.47
3.	Chhattisgarh	8	79964.25
4.	Dadra and Nagar Haveli	1	3132.32
5.	Gujarat	6	59696.15
6.	Himachal Pradesh	2	1215.61
7.	Jammu and Kashmir	4	9935.71
8.	Jharkhand	8	61729.82
9.	Madhya Pradesh	16	254112.63
10.	Maharashtra	2	9674.23
11.	Manipur	5	17397.81
12.	Meghalaya	7	37845.34
13.	Mizoram	8	21240.19
14.	Nagaland	11	51691.98
15.	Odisha	13	122012.20
16.	Rajasthan	4	147552.72
17.	Sikkim	1	1147.26
18.	Telangana	1	76657.39
19.	Tripura	1	9959.49
TOTAL		109	998433.32

Source: Ministry of Human Resource Development

Extension of basic facilities to tribals

3192. SHRI K. K. RAGESH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the status of availability of drinking water and sanitation facilities of tribal households are available;